

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 203
TO BE ANSWERED ON 08.12.2022

Number of recycling units for e-waste in West Bengal

203. SMT. SHANTA CHHETRI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government will set up e-waste processing and recycling units in Darjeeling and Kalimpong district, if so, the details thereof and if not, the reasons therefor;
- (b) the number of registered e-waste processing and recycling units for disposal of electronic waste in the State of West Bengal, district wise; and
- (c) the total quantity of waste generated and the percentage of electronic e-waste disposed of through these regulated waste processing units?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a) Ministry of Environment, Forest and Climate Change (MoEF&CC) is not proposing to set up any e-waste processing and recycling, units in Darjeeling and Kalimpong district. Under the E-Waste (Management) Rules, 2016, MoEF&CC is not required to itself setup any e-waste processing and recycling unit. E-waste processing and recycling units are set-up by individuals after obtaining necessary permissions i.e. Consent to Establish (CTE), Consent to Operate (CTO) under the Air (Prevention and Control of Pollution) Act, 1981; the Water (Prevention and Control of Pollution) Act, 1974 and authorization under the E-Waste (Management) Rules, 2016 from the concerned State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs).

As per the information provided by Ministry of Electronics and Information Technology (MeitY), they have amended the existing Scheme for Promotion of Manufacturing of Electronic Components and Semiconductors (SPECS) to provide support for setting up of state-of-art e-waste recycling facilities for extraction of precious metals from e-waste components. The scheme envisioned for financial incentive of 25% on capital expenditure.

(b) & (c) As per information available with Central Pollution Board (CPCB), there are 04 authorized dismantling/recycling units in the state of West Bengal with total e-waste processing capacity of 1950 MT per annum. As per Annual Report 2020-21 of West Bengal Pollution Control Board, total 416.891 MT of e-waste has been processed by 04 units against the installed capacity of 1950 MT.
